

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 254 of 2013 &
I.A. No. 339 & 340 of 2013**

Dated : 9th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Dakshin Haryana Bijli Vitran Nigam Ltd. ... Appellant (s)

Versus

M/s Toshiba Corporation of India & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Varun Pathak

**Counsel for the Respondent(s): Mr. Vishal Gupta
Mr. Kumar Mihir for R.1**

ORDER

It is submitted that the settlement talks are still going on. The learned counsel seek further time to report settlement in the matter.

Post the matter on **06.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js